

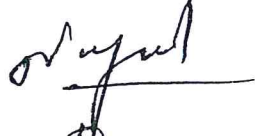


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1.	EZON R D R D J	1) N. D. Nagalakshmi 2) D. Rajasekhar	 
2.	K. BALAGANESH. for M/s. GENICON + ASSOCIATES.	Counsel for Petitioner.	

ORDER

Counsels for both the parties present, submitted that the reports of the CA and CS are awaited, and prayed for an adjournment. At request, the matter is adjourned. Put up on **02.07.2018 at 10.30 A.M.**

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(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)